BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 158/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

Name of the Company:

R D Synthetics & Radhakishan Bhagwandas

Ruchandani (HUF)

V/s.

Beeceelene Textile Mills Pvt Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Code

1.

1. CS MAN OJ HURKAT

2. Dregaera R.DAJE

Respondent III

Learned PCS Mr. Dhiren Dave present for Financial Creditor/Petitioner. Learned PCS Mr. Manoj Hurkat present for Respondent.

19.

Objections filed by Respondent.

List the matter on 09.01.2018 for hearing before admission.

MANORAMA KUMARI MEMBER-JUDICIAL

Dated this the 18th day of December, 2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL